

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Ref No. APHQ/legal/CAT/J/01/2009/18578-84 dated 14.08.2024

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 14804-JK (LD) of 2024

DATED: - 20 - 08 - 2024

Sanction is hereby accorded to the appointment of Shri Musadiq Majid Basu,JKPS No. 116041 Addl. SP Hqrs Rajouri as Officer In charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 20.08.2024

No:-LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.14804 -JK (LD) of 2024 dated 20.08.2024

S. No.	SWP No	Title of the case
1.	1127/2006	Zahoor Ahmad and others V/S state and others
2.	1238/2007	Richpal Singh V/S State and others
3.	1802/2007	Mushtaq Ahmad V/S State & others
4.	1827/2009	Abrar Hussain V/S state and others
5.	1471/2009	Ifthkar Ahmad V/s State and others
6.	1487/2009	Irfan Riaz and others V/S State and others
7.	1968/2009	Imtiyaz Nazir V/S State and others
8.	1948/2009	Tafil Ahmad & Another V/s State
9.	39/2010	Layaqet Ali & Another V/s State & others
10.	1321/2018	Abdul Qayoom & others V/S State & others
11.	1645/2009	Shahoor Sadiq Khan V/S State & others
12.	1553/2009	Mohd Shakeel and others V/S State & others
13.	2658/2010	Nasar Hussain & others V/S State & Others
14.	2707/2010	Aftab Hussain V/S State & Others
15.	1396/2011	Tasadiq hussain V/S State and others
16.	209/2011	Mohd Zafer V/s State and others
17.	2578/2010	Irfan Hussain Shah and others V/s State and others
18.	2705/2010	Thair Aziz and others V/S State and others
19.	3018/2010	Jahangeer khan V/s State and others
20.	2949/2010	Mohd Shakoor & another V/s State and others
21.	357/2011	Abdul Gani & others V/s State and others
22.	144/2011	Kalu Ram & others V/s State and others
23.	268/2011	Mohd Ishtaq VS State & Others
24.	302/2011	Nisar Hussain and others V/s State and others
25.	89/2011	Rukshar Ahmad V/S State and Ors

Nazir

Jm

26.	2583/2010	Mohd Raqfiq & Others V/S State & Others
27.	2786/2010	Imtiaz Ahmad & Others V/S State & Others
28.	2981/2010	Mohd Yasir V/s State ad others

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